## **GOVERNMENT OF INDIA**

# MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

#### **RAJYA SABHA**

## **QUESTION NO07.03.2011**

#### ANSWERED ON

## **DIVERSION OF FOODGRAINS TO NEIGHBOURING COUNTRIES.**

1099

Shri Kaptan Singh Solanki

Will the Minister of COALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether it is a fact that the country's foodgrains are now diverted to Bangladesh via Nepal;
- (b) whether the diversion is done to the neighbouring countries from the quota of BPL, Antyodaya Anna Yojana (AAY), Annapurna and other schemes;
- (c) if so, whether Government has fixed any accountability in this regard; and
- (d) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (d): To prevent smuggling of foodgrains and other items from India to Nepal and Bangladesh, the Customs (Department of Revenue) and Security Forces are deployed at the borders.

There have been some reports and incidents of smuggling of Indian foodgrains across the Indo-Nepal and Indo-Bangladesh borders.

However, no instance of foodgrains belonging to Below Poverty Line (BPL), Antyodaya Anna Yojana (AAY), or other schemes being diverted to Bangladesh via Nepal has been reported by these agencies